

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.2853
TO BE ANSWERED ON 11TH MAY, 2016**

CARTELISATION IN TELECOM

2853. SHRI MULLAPPALLY RAMACHANDRAN:
DR. P. VENUGOPAL:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the telecom operators are operating as a cartel for making profit;
- (b) if so, the details thereof;
- (c) the action taken by the Telecom Regulatory Authority of India (TRAI) in this regard;
- (d) whether the telecom companies are unable to invest in augmenting their network capacity to curb the call drop to increase their customer base; and
- (e) if so, the details thereof and the reaction of the Government thereto?

ANSWER

**THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to (e) The information is being collected and will be placed on the Table of the House.
